## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:3758 ANSWERED ON:23.12.2004 PENDING RAILWAY PROJECTS Sharma Shri Madan Lal

## Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the pending railway projects in Jammu and Kashmir;
- (b) the extent of delay occurred in completion of such projects as against the target date; and
- (c) the steps being taken to expedite completion of the railway projects in Jammu and Kashmir?

Outlay

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIR. VELU)

Length Antici- Expendi

(a) to (c): A statement is attached.

S. Name

REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE UNSTARRED QUESTION NO. 3758 BY SHRI MADAN LAL SHARMA TO BE ANSWERED IN LOK SABHA ON 23.12.2004 REGARDING PENDING RAILWAY PROJECTS.

(a): Pending projects are those projects which have been included in the budget without obtaining requisite prior clearances. There are no such pending projects in Jammu and Kashmir. However, perhaps Hon'ble Member of Parliament is referring to ongoing projects in Jammu and Kashmir. The details of ongoing projects falling partly/fully in the State of Jammu and Kashmir are as under:-

Status

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2004-05
No.of
                         -ture
          in pated
                        upto
  Project kms. cost
                          March,04
1. Jalland 202 Rs.408.69 Rs.95.42 Rs.33.97 The work is in
  har-
                crore crore crore progress and
  Jammu
                                           three sections viz.
  Tawi
                                           Suchipind-Bhogpur-
  doubling
                                           Sirwal (26 kms.),
                                           Mukerian-Mirthal
                                            (18 kms.) and
                                           Bharoli-Madhopur
                                           Punjab (13 kms.)
                                            are targeted for
                                            completion
                                           during 2004-05
2.Udhampur- 287 Rs.5000.00 Rs.1286.43 Rs.700.00 The work has been
 Srinagar-
             crore crore crore taken up in phases
 Baramulla
                                            and the progress
 new line
                                            is given as under:-
                                                 Udhampur-
                                           i)
                                           Katra (km. 0-25):
                                            Earthwork,
                                           tunnelling
                                           major/minor bridge
                                            works are in
                                           progress.
                                           ii)
                                                       Katra-
                                            Qazigund (km. 25-
                                            167): For km. 25-
                                                        land
                                            30.
                                            acquisition
                                            been completed and
                                            tunnelling work is
                                            in progress. For
                                            Km. 30-167, land
                                            acquisition,
                                           detailed
                                            construction
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survey is in progress.
Tunnelling work is in progress between km. 30-50, where land is made available.
iii) Qazigund-Baramulla (km. 167-287): Earthwork, bridge works, etc. are in progress.

- (b): Doubling of Jallandhar-Jammu Tawi is likely to be completed by 2007-08 as per the target fixed. Udhampur-Srinagar-Baramulla new line is likely to be delayed by a year or so.
- (c): The necessary funds are being provided for Udhampur-Srinagar- Baramulla new line project. The matter is regularly being pursued with the State Government to resolve land disputes and hand over the land to Railway free of all encumbrances. Efforts have also been taken to step up security arrangements on the project alignment.